

and due to temporary dislocation of work on the North Eastern Railway's Claims Office at Calcutta after re-grouping. Further, the breaches over the North Eastern Railway in 1954 made Assam and parts of North Bengal inaccessible to the Claims Inspectors etc. and this affected the out-turn of work.

**Shri S. V. L. Narasimham:** May I know whether any steps have been taken against the lawyers who were responsible for the delay in payments which resulted in the attachment of property?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** We do not have any information on that point, but it is not a satisfactory thing that we were not informed about it. We are going into that.

**Shri Tek Chand:** May I know the number of suits instituted and the number of suits compromised?

**Shri Shah Nawaz Khan:** The number of cases that were decreed against the Railways were 1915 in 1953, and 3327 in 1954. Regarding the cases compromised, I would require notice.

#### LOSS OF FOODGRAINS IN GODOWNS

\*2042. **Chaudhri Muhammed Shafee:** Will the Minister of Food and Agriculture be pleased to state:

(a) the quantity and value of rice deteriorated in Central Government Godowns during the years 1953 and 1954;

(b) the causes for the deterioration; and

(c) the quantity and value of wheat and other food-grains which also deteriorated similarly during the above period?

**The Deputy Minister of Food and Agriculture (Shri M. V. Krishnappa):** (a) and (c). A statement is placed on Table of the Lok Sabha. (See Appendix IX, annexure No. 46.]

(b) Natural causes such as insects-moisture and rats.

**चाँधरी मुहम्मद शफी :** इस नुकसान के लिये जिम्मेदार कौन हैं और उस के खिलाफ क्या कार्रवाई की गई ?

**श्री एम० वी० कृष्णाप्पा :** नैचुरल काजेज ।

**Shri V. Muniswamy:** May I know whether the stuff which has become unfit for human consumption has been thrown away or used as fodder?

**Shri M. V. Krishnappa:** The major portion of this loss will be due to dryage and shrinkage and therefore there has not been much of unfit stuff. But whenever we get unfit stuff due to possibly moisture, rats, etc., we dispose of it by public auction and it will be used for cattle fodder and not for human consumption.

**Shri Bansal:** May I know the percentage of loss by dryage?

**Shri M. V. Krishnappa:** In our godowns it has come to .28 per cent, that is, less than .3 per cent. But the expert committee, headed by Shri V. T. Krishnamachari, as Chairman in 1952 suggested that an allowance should be made for .3 per cent due to shrinkage and dryage, whereas the total losses in 1954 have only come to .28 per cent, that is, a very negligible amount.

**Shri Bansal:** May I know whether this very small percentage of dryage bears any proportion to the losses sustained? My point is that this dryage must bear some proportion to the total loss.

**Shri M. V. Krishnappa:** I said it is a major factor. Most of our losses are due to dryage and shrinkage.

#### IMPORT OF SUGAR

\*2044. **Dr. J. N. Parekh:** Will the Minister of Food and Agriculture be pleased to state:

(a) the reasons for inviting tenders for the sale of imported sugar for a minimum of six hundred bags instead of one hundred bags;

(b) whether it is a fact that small traders have been eliminated by this process; and

(c) whether any memorandum from trade and particularly from Saurashtra traders has been received in this connection and if so, the action taken thereon?

**The Minister of Agriculture (Dr. P. S. Deshmukh):** (a) The main reason for raising the minimum limit for sale of imported sugar to 600 bags was to reduce the administrative burden. The position has since changed and there has been considerable fall in offtake. The minimum limit for sale of sugar has, therefore, again been lowered to 200 bags since 4th April, 1955.

(b) Does not arise now.

(c) Yes. The minimum limit for sale of sugar has since been lowered to 200 bags.

**Dr. J. N. Parekh:** May I know if the sugar supplied is on godown delivery or F.O.R. destination delivery basis?

**Dr. P. S. Deshmukh:** In the beginning, we had the F.O.R. destination basis, but that did not work satisfactorily. I think it is now on godown basis.

**Dr. J. N. Parekh:** May I know the reasons for the change?

**Dr. P. S. Deshmukh:** Obviously, the reasons were that the first system did not work very satisfactorily.

#### TRAINING IN TELEPHONE INDUSTRY

\*2045. **Shri N. Rachiah:** Will the Minister of Communications be pleased to state:

(a) the number of Indians sent abroad for training in Telephone industries so far;

(b) the expenditure incurred on them; and

(c) the names of the countries to which they were deputed for the training?

**The Minister of Communications (Shri Jagjivan Ram):** (a) 5.

(b) Rs. 24,618/-/-.

(c) United Kingdom.

**Shri N. Rachiah:** May I know the names of the States from which these candidates are sent abroad?

**Shri Jagjivan Ram:** These are not sent from the States. They either belong to the Bangalore Factory or the Posts and Telegraphs Department.

**Shri N. Rachiah:** May I know the period for which these trainees were trained?

**Shri Jagjivan Ram:** They are for varying periods. The period varies from 6 months to 15 months.

#### NEW RAILWAY LINE

\*2047. **Shri Niranjan Jena:** Will the Minister of Railways be pleased to state:

(a) whether any proposal has been received from the Government of Orissa for the construction of a railway line from Kendrapara Road to Bhadrak in the Second Five Year Plan; and

(b) if so, the decision taken thereon?

**The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan):** (a) No, Sir.

(b) Does not arise.

**Shri Niranjan Jena:** May I know whether any representation has been received by the Railway Ministry from the people of Orissa in this matter? If so, what action has been taken on it?

**Shri Shahnawaz Khan:** None has been received from the Government of Orissa.

#### SUPPLY OF RICE TO ORISSA

\*2048. **Shri Sanganna:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that a con-